LOK SABHA

Tuesday, July 11, 1967/Asadha 20, 1889 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

बिहार के सीमावर्ती क्षत्रो में अनाज की जमाखोरी

\+

*1051. श्री विभूति मिश्र :

श्री क० ना० तिवारी :

श्री ना० स्व० शर्मा :

श्री शारदा नन्द :

श्री राम सिंह अग्रवाल :

श्री बृज भूषण लाल :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि नेपाल की सीमा के साथ बिहार के सीमावर्ती क्षत्रो मे रहने वाले व्यापारियो ने यहा से अनाज खरीद कर नेपाल के विभिन्न स्थानो पर जमा कर लिया है,

(ख) यदि हा, तो क्या केन्द्रीय खुफिया विभाग ने इस सम्बन्ध मे कोई रिपोर्ट पेश की है; और

(ग) इस मामले मे सरकार ने क्या कार्यवाही की है ?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No such information has been received by Government.

(b) and (c) Do not arise

श्री विभूति मिश्र : मै जानना चाहता हू हमारी सरकार की यह एजेंसी कितनी निकम्मी है, मैं जानता हू कि बिहार बोर्डर पर कम से कम बिहार मे मेरे चम्पारन जिले के बोर्डर पर अध्यक्ष जी, 30 लाख मन धान वहा खरीदा जाता है . . .

Shri D. N Tiwary: This is not seeking information, this is giving information

Mr. Speaker: That is what is happening unfortunately in this House.

श्री विभूति मिश्र सुन तो लीजिए । जो चावल या धान के डीलर्स है और हमारी सरकार उन से चावल और धान लेना चाहती है तो नेपाल मे उन का गोदाम है और नेपाल सरकार उन से चावल और धान लेना चाहती है तो उन का गोदाम इधर है, इस तरह से 30 लाख मन धान मेरे जिले से

अध्यक्ष महोदय फूड डिबेट आज शुरू हो जायगा । फूड डिबेट मे यह सब कह सकते हैं ।

श्री विभूति मिश्र फूड डिबेट मे अध्यक्ष महोदय, आप सब को विश्वास दिला देते हैं लेकिन कितनो को मौका मिलता है ? तो मैं जनना चाहता हू कि क्या सरकार फिर से इस की जाच पड़ताल करने की बात सोच रही है ?

Shri Annasahib Shinde: We have referred this matter to the Bihar Government. The Bihar Government have written to us that they have no information on this point. Then we referred it to the Home Ministry.

They also say they have no such information I am really unable to say anything more than this

श्री विभूति मिश्र जैसी स्थिति है उस का देखते हुए हम को तो दया आती है अपनी सरकार के ऊपर। क्या आप का सेंट्रल इंटेलिजेंस डिपार्टमेंट जो रक्सौल मे रहता है उस से कभी आप ने इस को दरियाफ्त किया है ?

Shri Annasahib Shinde· We have checkposts which are functioning at Galgalia, Jogbani and Jainagar and one mobile squad at Raxaul to check smuggling of foodgrains from Bihar to Nepal As I said, we referred this matter to the Bihar Government and they have said they have no such information

श्री क० ना० तिवारी क्या सरकार को मालूम है कि एक ही आदमी का राइस मिल नेपाल बोर्डर मे भी और इंडियन टेरीटरी मे भी है और वही आदमी अपना धान खरीद कर के इधर भी रखता है और उधर भी रखता है और सुविधा के मुताबिक इधर से उधर और उधर से इधर करता रहता है ? अगर वह स्थिति है ता सरकार इस के संबंध म कोई कार्यवाही करने का विचार करती है ?

Shri Annasahib Shinde If the hon member gives me specific information, I will pass it on to the Bihar Government as well as to the Home Ministry We will pass on to them even this question which the hon member has put

श्री बृज भूषण लाल उत्तर प्रदेश का वह हिस्सा जो नेपाल से मिला हुआ है वहा से बहुत अनाज स्मगिल करके नेपाल मे जा रहा है। क्या सरकार को इस का इल्म है और अगर है ता इसे रोकने के लिए क्या कोशिश की गई और नेपाल सरकार से कुछ इस सिलसिले मे निगोशियेशस किए गए या नहीं ? अगर नहीं तो क्यो ?

Shri Annasahib Shinde: This question is about Bihar and Nepal border. For any other question, I require notice

Air-India, Bombay

\+

***1052. Shri S. M. Banerjee:**
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri George Fernandes:

Will the Minister of **Tourism and Civil Aviation** be pleased to state

(a) whether Government have completed investigation into the violations of the Foreign Exchange Regulations Act and other laws by the Air-India in Bombay,

(b) the departmental action taken against the various Officers concerned,

(c) whether any legal proceedings have been taken by the Air-India or by any other Central Government Departments and Agencies or by the State Government in this regard, and

(d) if so the stage reached in these proceedings?

The Deputy Minister in the Ministry of Tourism and Civil Aviation (Shrimati Jahanara Jaipal Singh)· (a), (c) and (d) The adjudication proceedings initiated by the Ministry of Finance (Enforcement Directorate) against Air-India and 8 officers of the Corporation in connection with irregular issue of tickets without P' form clearance are still in progress

(b) Air-India initiated Departmental action as a result of which one officer was removed from service Cases against three other officers have not been finalised pending completion of adjudication proceedings initiated by the Enforcement Directorate against them on the same charges

Shri S M. Banerjee: According to the information given by the Deputy Minister, one officer was removed from service by the department and cases are going on against three other officers I would like to know whether these three officers against whom cases are